

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 1306/2017

SHREE KANT

Petitioner(s)

VERSUS

(GULAICHI (DEAD) THROUGH LRS AND &amp; ORS.

Respondent(s)

(FOR EXEMPTION FROM FILING O.T.- IA 2/2017 and IA No.66102/2017-FOR DELETION and IA No.107222/2017-EXEMPTION FROM FILING O.T.)

Date : 11-12-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR  
[IN CHAMBERS]

For Petitioner(s) Mr. Devashish Bharuka, AOR (Not present)

For Respondent(s) Mr. T. N. Singh, AOR (Not present)

The Court made the following  
O R D E R

Application for deleting the name of respondent no.6 is allowed.

The name of respondent no.6 be deleted from the array of parties at the risk of the petitioner.

Cause title be amended accordingly.

Application for exemption from filing official translation of the document- death certificate is allowed.

(SAPNA BISHT)  
SENIOR PERSONAL ASSISTANT(MADHU NARULA)  
BRANCH OFFICER